

further to amend the Cantonments Act, 1924, be taken into consideration:—

Clause 1—Short Title

That at page 1, in line 3, for “1990” substitute “1991”.

MR. DEPUTY SPEAKER: The question is:

‘That the following amendment made by Rajya Sabha in the Bill further to amend the Cantonments Act, 1924, be taken into consideration:—

Clause 1—Short Title

That at page 1, in line 3, for “1990” substitute “1991”.

The motion was adopted.

SHRI LALIT VIJOY SINGH: I beg to move:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

MR. DEPUTY SPEAKER: The question is:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

The motion was adopted.

15.35 hrs.

JOINT COMMITTEE ON ACQUIRED IMMUNO DEFICIENCY SYNDROME (AIDS) PREVENTION BILL

Nomination of Members of Lok Sabha to the Committee

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH

AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): On behalf of Dr. SHAKEELUR REHMAN, I beg to move:

“That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to provide for the prevention and control of the spread of Human Immuno Deficiency Virus (HIV) infection and to provide for specialised medical treatment and social support to, and rehabilitation of, persons suffering from Acquired Immuno Deficiency Syndrome (AIDS) and for matters connected therewith and incidental thereto made in the motion adopted by Rajya Sabha at its sitting held on the 7th January, 1991, and communicated to this House on the 9th January, 1991 and do resolve that the following 20 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

1. Dr. Daultrao Sonuji Aher
2. Shri Nani Bhattacharya
3. Dr. Ram Chandra Dome
4. Shri Inder Jit
5. Dr. Venkatesh Kabde
6. Shri S. Krishna Kumar
7. Shri Vamanrao Mahadik
8. Smt. Jayawanti Navinchandra Mehta
9. Shri B. M. Mujahid
10. Dr. R. Ramadass
11. Dr. Shakeelur Rehman
12. Dr. Bhajwan Das Rathor

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| 13. Shri Y.S. Rajasekhar Reddy | 7. Shri Vamanrao Mahadik |
| 14. Shri Mahadeepak Singh Shakya | 8. Smt. Jayawanti Navinchandra Mehta |
| 15. Shri Dharm Pal Sharma | 9. Shri B. M. Mujahid |
| 16. Dr. C. Silvera | 10. Dr. R. Ramadass |
| 17. Shri Taslimuddin | 11. Dr. Shakeelur Rehman |
| 18. Shri K.C. Tyagi | 12. Dr. Bhagwan Das Rathor |
| 19. Shri Ram Krishan Yadav | 13. Shri Y. S. Rajasekhar Reddy |
| 20. Dr. Golam Yazdani." | 14. Shri Mahadeepak Singh Shakya |

[English]

MR. DEPUTY SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the Houses on the Bill to provide for the prevention and control of the spread of Human Immuno Deficiency Virus (HIV) infection and to provide for specialised medical treatment and social support to, and rehabilitation of, persons suffering from Acquired Immuno Deficiency Syndrome (AIDS) and for matters connected therewith and incidental thereto made in the motion adopted by Rajya Sabha at its sitting held on the 7th January, 1991, and communicated to this House on the 9th January, 1991 and do resolve that the following 20 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—

1. Dr. Daultrao Sonuji Aher
2. Shri Nani Bhattacharya
3. Dr. Ram Chandra Dome
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5. Dr. Venkatesh Kabde
6. Shri S. Krishnakumar

15. Shri Dharm Pal Sharma
16. Dr. C. Silvera
17. Shri Taslimuddin
18. Shri K.C. Tyagi
19. Shri Ram Krishna Yadav
20. Dr. Golam Yazdani."

The motion was adopted.

15.38 hrs.

DISCUSSION UNDER RULE 193

Situation in Punjab

[English]

MR. DEPUTY SPEAKER: We will take up Item No. 17: Discussion under Rule 193. Shri L. K. Advani. Two hours are allotted for this discussion.

[Translation]

SHRI L. K. ADVANI (New Delhi): Mr. Deputy Speaker, Sir, situation in Punjab is being discussed on the last day of the session and it would have disappointed the people of Punjab, had it not been discussed in this session.